

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

STARRED QUESTION NO:351
ANSWERED ON:18.12.2012
SUPPLY OF SUB-STANDARD COAL
Das Gupta Shri Gurudas;Singh Shri Jagada Nand

Will the Minister of COAL be pleased to state:

- (a) whether there are reports/complaints of supply of sub-standard/poor quality of coal to the power plants and industries in the country adversely affecting their production capacity;
- (b) if so, the details thereof and the reaction of the Government thereto; and
- (c) the remedial measures taken/being taken by the Government to address this issue?

Answer

MINISTER OF COAL (SHRI SRIPRAKASH JAISWAL)

(a) to (c) : A Statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (c) of Lok Sabha Starred Question No.351 for 18.12.2012

(a)to(c): Complaints of oversized coal and coal mixed with some stones/ boulders are intermittently received from power plants and industries in the country, which altogether cannot be eliminated due to geo-mining factors. However on receipt of such complaints, remedial & compensatory actions are taken by the Coal India Limited (CIL) and its subsidiaries companies. As per the New Coal Distribution Policy (NCDP) of 2007, supply of coal to consumers is covered under Fuel Supply Agreement (FSA). As per FSA with the power plants and the consumers having Annual Contracted Quantity (ACQ) of more than 0.4 million tonne, quality of coal is covered under joint sampling and analysis at the loading ends. This provision of the FSA ensures supply of desired quality of coal to the consumers and payment of coal bills made by the consumers in accordance with the quality of coal received by them based on such jointly analysed grades. As per the provisions of FSA, power plants are also compensated for stones of +250 mm size, jointly measured at the power house ends.